visions, among other things, to empower the Land Board with some more powers; to alter the rates of compensation to be given for the lands in excess of the ceiling limit, which are to be surrendered to Government, and to provide for a priority in the matter of allotment of 'surplus' lands.

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- (c) The Bill was received on the 17th May, 1971, and the clarification which had been sought for from the State Government was received here on the 7th July.
- (cl) The latest clarifications of the State Government are under consideration of the Government of India.

RATE or GROWTH OF POPULATION

778. SHRI G. GOPINATHAN NAIR: Will the Minister of HOME

AFFAIRS/गृह मंत्री _^ be pleased to state:

- (a) what is the rate of growth of population in each State during the last decade;
- (b) whether this rate of growth was uniform in all the States; and
- (c) if not, whether this disparity in the rate of growth of population will have adverse political and social repercussions?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS, THE HATCH TO GENERAL THE MOHSIN): (a) The growth rates of population during 1961-71 for each State and Union Territory as revealed by the 1971 Cens provision; "results are as follows:

S. No.	State/Union Territory	t.	Decennial Growth Rate of population, 1961-71 (Percentage)	
	States			
1	Andhra Pradesh		+	20.60
2	Assam		-1-	34.37
3	Bihar	••••	+	21.26
4	Gujarat	•••	+	29.34
5	Haryana	***	-1-	31.36
6	Himachal Pradesh		+	21.76
7	Jammu and Kashmir		+	29.60
8	Kerala		+	25,89
9	Madhya Pradesh		+	28.66
10	Maharashtra		+	27.26
11	Mysore	·	+	24.07

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S. No	. State/Union Territor	ry	,	Decennial Growth Rate of population, 1961-71 (percentage)
12	Nagaland		+	39.64
13	Orissa		+	24.99
14	Punjab	•••	-1-	21.00
1.5	Rajasthan	• • •	+	27.63
16	Tamil Nadu		+	22.01
17	Uttar Pradesh	***	+	19.82
18	West Bengal	***	+-	27.24
	Union	Territories an	d other Areas	
1	Andaman & Nicobar Islands +		+	81.11
2	Chandigarh		+	114.36
3	Dadra and Nagar Havel	i	+	27.95
4	Delhi		+	52.12
5	Goa, Daman and Diu		-}-	36,78
6	L. M. & A. Islands	•••	+	31,90
7	Manipur		+	37.12
8	Meghalaya	***	+	32.02
9	North East Frontier Ag	ency	+	32.14
10	Pondicherry	***	+	27.71
11	Tripura	***	+	36.32

(b) No, Sir.

(c) Whether or not the disparity in the rate of growth of population will have adverse political and social repercussions will be known after the factors like migration, age distribution, marital status, educational levels, economic classification, etc., of the population are analysed on completion of the processing of the Census schedules. This work is still in hand.

MANUFACTURE OF HUT-PIECES BY MILLS

779. SHRI SANDANARAYANAPPA: Will the Minister of FOREIGN TRADE/

- (a) whether it is a fact that the cutpieces of mill cloth are exempted from the levy of normal excise dutie*;
- (b) whether Government are aware of the fact, that shops selling cut-pieces are